CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No.62/7631/2020



This the 27th day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Firdous Ahmad Lone Aged 30 years, S/o Ghulam Rasool Lone R/o Tral Naristan
••
(Advocate:- Mr. Nazir Ahmad Bhat - Not Present)
Versus
1. State of J&K through Commissioner Secretary to Govt. Power Development Department, Srinagar/Jammu & Ors.
(Advocate: Mr. Rajesh Thappa, DAG)
ORDER

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicants for joining the video conference, they have not joined the conference today.

[ORAL]

2. On the previous date i.e. 13.07.2021 nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Sushil